GOVERNMENT OF INDIA RURAL DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:2400 ANSWERED ON:09.08.2010 IMPLEMENTATION OF RURAL DEVELOPMENT SCHEMES Hegde Shri Anant Kumar;Joshi Dr. Murli Manohar

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether implementation of the schemes for development of rural areas have been found to be full of flaws in the country;
- (b) if so, the reasons therefore;
- (c) whether there is a need to make the implementation of these schemes effective, corruption free, people friendly and efficient;
- (d) if so, the reaction of the Government thereto; and
- (e) the additional precautions taken by the Government to make the schemes more and more beneficial?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

- (a) No, Sir. As per the progress reports/returns received from the State Governments, the implementation of rural development programmes has been found to be satisfactory.
- (b) Does not arise.
- (c)to (e) The Ministry of Rural Development has put in place a system of monitoring the implementation of the programmes and utilization of funds through Periodical Progress Reports, Performance Review Committee, Area Officer's Scheme, Vigilance and Monitoring Committee at the State/District Level, and National Level Monitors. Besides, the State Governments have been advised to adopt a five- pronged strategy consisting of(i) creation of awareness about the schemes, (ii) transparency, (iii) people's partnership,(iv) accountability, social audit and (v) strict vigilance and monitoring at all levels to ensure effective implementation of the schemes.